

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 137 OF 2015 &**  
**IA NO. 219 OF 2015**

**Dated : 02<sup>nd</sup> May, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Bamunara Industries Welfare Association** ... **Appellant(s)**  
**Vs.**  
**West Bengal Electricity Regulatory Commission & Anr.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

Mr. Buddy A. Ranganadhan  
Ms. Priya Puri  
Mr. Swatantra Rai for R-2

**ORDER**

As the matter was not reached, post this matter for hearing on **19.07.2018**, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*js/vt*